

Declaration of Assets and Liabilities

Year 2022-23

प्रपत्र (अनु-1)

I, Chandreshwar Rai, son/daughter/wife of Lt. Pariksham Rai

aged 54 years, belonging to Bihar Vidhan Sabha, Patna

service and presently working as ASSISTANT

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash					
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	<u>SBI, Patna</u> <u>SBI-15000/-</u>				
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	<u>LIC Premium</u> <u>LIC - 4891/-</u> <u>11 - 7315/-</u> <u>12 - 9682/-</u>				
(v)	Motor Vehicles (details of make, etc.)	<u>PW 543 BIKR-2</u> <u>1. B20/CN 4132</u> <u>2. B20/FA 7998</u>				
(vi)	Jewellery (give details of weight and value)		<u>35 gm gold</u> <u>250 gm silver</u>			
(vii)	Other assets, such as values of claims / interests	<u>TV</u> <u>Freeze</u>				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		undivided paternal property At village - Tajpur, P.S. - Lalgarh Distt. - Varanasi			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		undivided paternal property At village - Tajpur, P.S. - Lalgarh Distt. - Varanasi			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (e) / Department (e)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Financial year - 2021-22 Tax Paid including surcharge - ADNPR 1080	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/B2A-374

Gender :- M (M/F)

Date of Birth :- 15/01/1969 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Administrative Cadre, B2A, PATTN
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :- Varanasi

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature — arjun —

Name of Employee: — arjun —

Place: Darbhanga

Designation: Assistant

Date: 09.2.23

Department: B2A, PATTN

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.